

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

141. I.A. 13/2024

Company Appeal 46/2023

I.A. 15/2023

Company Appeal 599/2022

Company Appeal 582/2022

Company Appeal 573/2022

Company Appeal 568/2022

Company Appeal 561/2022

I.A. 142/2022

IN C.P. 206/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.04.2024**

NAME OF THE PARTIES: Diven Dembla

V/s.

Precision Rubber Industries Pvt, Ltd.

SECTION 241(1) 242(4), 245 OF THE COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List on **04.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//NSW//